THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Government is aware that some Indian companies are charging huge profit margins for some drugs. The Government has taken serious note of this fact.

The Ministry of Health & Family Welfare has prepared the National List of Essential Medicines (NLEM), 2011 consisting of 348 medicines. This Ministry has requested the Department of Pharmaceuticals, which administers the Drug Price Control Order (DPCO) to bring all drugs in the NLEM, 2011 under the price control.

The Department of Pharmaceuticals has prepared a draft National Pharmaceutical Pricing Policy, 2011 to evolve a mechanism of price control for essential medicines based on NLEM, 2011. The draft National Pharmaceutical Pricing Policy, 2011 has been referred to the Group of Ministers.

Poor hygienic conditions in Government hospitals

- 2555. DR. PRABHAKAR KORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government is aware that cleanliness in Government hospitals is not maintained effectively;
- (b) if so, whether Government has taken steps to conduct some surprise checks to study the ground realities in the hospitals;
 - (c) if so, the details thereof;
- (d) whether Government has taken any steps to ensure cleanliness to save the environment and also health of poor patients; and
 - (e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Since, Health is a State Subject, it is the responsibility of State Government to maintain cleanliness in their hospitals. In so far as three Central Government Hospital *viz*. Safdarjung Hospital, Dr. RML Hospital and LHMC & Smt. S.K. Hospital are concerned, they cater to patients coming not only from Delhi and its surrounding areas but also from far flung States leading to huge increase in footfalls in

these hospitals against the infrastructure available. Hence, at times there are some deficiencies noted in cleanliness in some of the busy areas of these hospitals.

- (b) to (c) In the above said hospitals, regular & surprise rounds are taken by Sanitary Superintendent/Manager (House-keeping) and Office-Incharge (Sanitation) to ensure cleanliness. Besides, weekly rounds are also taken by Medical Superintendents. In addition to this, teams from Directorate General of Health Services visit these hospitals from time-to-time to inspect the overall functioning of these hospitals including sanitation and cleanliness.
- (d) to (e) Strict schedule of cleaning is maintained in these hospitals. Even mechanized cleaning is being done in certain areas of these hospitals. Apart from regular employees, outsourced agencies are also being utilized for the purpose. Pest control work is being done regularly. Special drives are undertaken during monsoon season to check mosquito breeding. Regular training is provided to the Sanitary workers.

CGHS dispensary at Shimla

†2556. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- whether Government proposes to open a CGHS Dispensary in Shimla District, Himachal Pradesh;
 - (b) if so, by when and, if not, the reasons therefor;
- whether Government is aware of the fact that Himachal Pradesh is the only State in the country which does not have a CGHS Dispensary; and
- the treatment facilities other than Government hospitals being provided to the Central Government employees in Shimla and also to the dependents of the lakhs of inhabitants of this State who are working under the Central Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (b) Government is examining the feasibility of opening a CGHS Wellness centre in Shimla.

Central Government Health Scheme is not in operation in 10 states. (c)

[†] Original notice of the question was received in Hindi.